NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

57. IA (COMPANIES. ACT)/16/2022 IN CP/910(MB)2019

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2022

NAME OF PARTIES: Manu Khera
Vs.
Sneha Chopra
IN THE MATTER OF
Sneha Chopra & Anr
V/s
Nutkult Online Private Limited &Ors

APPEARANCE :
FOR APPLICANT : Adv. Samir Vaidya
FOR RESPONDENT : Absent.

Section: Rule 11 of NCLT, 241-242 of Companies Act, 2013
ORDER

The matter is taken up through Virtual Hearing (VC).

Since the Bench was busy hearing Arguments in **IA-113/2022** and **IA-1263/2022**, due to paucity of time this matter could not be heard. Hence list this matter for hearing on **22.11.2022**.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
05.09.2022
AARTI